

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

Appeal No. 182(ND)/ 2017 Appeal No. 29/2017)

In the matter of:

M/s Pivot Merchandise & Apparel Pvt. Ltd. ...Appellant
Vs.
ROC ...Respondent

SECTION: Under Section 252

Order delivered on 11.06.2018

CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER(J)**

For Appellant

None

ORDER

None appears for the appellant. For clarification on 17th July, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)**